## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 344(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s. Airwide Car Rent Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rahul Raj Malik, Advocate for the Petitioner

## ORDER

Notice to the ROC, returnable on 3rd November, 2017. Dasti.as well.

(Ina Malhòtra) Member (J)